

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition for Special Leave to Appeal (Criminal) Nos.4698-4701/2011
(Against the order dated 25.5.2011 in Criminal Original Petition
Nos. 9550 & 9551/2011 and order dated 17.6.2011 of the HIGH COURT
OF JUDICATURE AT MADRAS IN Criminal Misc. Petition Nos. 1 & 2 of
2011 in Criminal original Petition Nos. 9550 & 9551 of 2011)

DEEPAK SHYAMLAL BACHANI & ANR.

Petitioner(s)

VERSUS

SR.INTELL.OFFICE DIR.OF REV.INT.,CHENNAI Respondent(s)
(With appln. for ex-parte stay and office report)

Date: 30/06/2011 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE P. SATHASIVAM
HON'BLE MR. JUSTICE A.K. PATNAIK
(VACATION BENCH)

For Petitioner(s) Mr. Krishnan Venugopal, Sr. Adv.
Mr. Nikilesh Ramachandran, Adv.
Mr. Gitanju Suraj, Adv.
Mr. Shantanu Singh, Adv.
Ms. V Pusapa, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Issue notice returnable in four weeks.

Dasti service in addition.

[Charanjeet Kaur]
Court Master[Savita Sainani]
Court Master